

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
KOLKATA 'C(SMC)' BENCH, KOLKATA  
[Virtual Court Hearing]**

**Before Shri P.M. Jagtap, Vice-President**

**I.T.A. No. 1747/KOL/2019  
Assessment Year: 2015-2016**

**Smt. Roopa A. Shah,.....Appellant**  
**38/1, Panditya Road,**  
**Kolkata-700029**  
**[PAN:AKLPS3390L]**

**-Vs.-**

**Income Tax Officer,.....Respondent**  
**Ward-36(1), Kolkata,**  
**Aayakar Bhawan Poorva,**  
**110, Shanti Pally,**  
**Kolkata-700107**

**Appearances by:**

*None, appeared on behalf of the assessee*

*Shri Jayanta Khanra, JCIT, Sr. D.R., appeared on behalf of the Revenue*

Date of concluding the hearing : August 04, 2021

Date of pronouncing the order : August 04, 2021

**O R D E R**

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals)-10, Kolkata dated 27.05.2019.

2. In this case, Shri A.K. Gupta, Authorised Representative of the assessee has moved an application dated 03.08.2021 seeking withdrawal of this appeal on the ground that he has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme. Payment of tax was supported by documentary evidence on record.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the Authorized Representative of the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

**4. In the result, the appeal filed by the assessee is dismissed as withdrawn.**

Order pronounced in the open Court on August 04, 2021.

Sd/-

**(P.M. Jagtap)**  
**Vice-President**

***Kolkata, the 4<sup>th</sup> day of August, 2021***

- Copies to :*
- (1) ***Smt. Roopa A. Shah,***  
***38/1, Panditya Road, Kolkata-700029***
  - (2) ***Income Tax Officer,***  
***Ward-36(1), Kolkata,***  
***Aayakar Bhawan Poorva,***  
***110, Shanti Pally, Kolkata-700107***
  - (3) ***Commissioner of Income Tax (Appeals)-10, Kolkata,***
  - (4) ***Commissioner of Income Tax ,***
  - (5) ***The Departmental Representative***
  - (6) ***Guard File***

*By order*

*Senior Private Secretary/DDO,*  
*Income Tax Appellate Tribunal,*  
*Kolkata Benches, Kolkata*

***Laha/Sr. P.S.***